











CONFERENCE COMMITTEE,
SCHOOL OF LAW, CHRIST (DEEMED TO BE)
UNIVERSITY, BANGALORE

PRESENTS

1ST SLCU ESSAY WRITING COMPETITION 2025-26

ON

TRANSFORMING CORPORATE JURISPRUDENCE: EMERGING ISSUES AND FUTURE PATHWAYS

IN ASSOCIATION WITH



FACULTY COORDINATOR

DR. SHIBU PUTHALATH DR. SACHIN MENON

MANAGEMENT

DR. FR. THOMAS T V, Director DR. JAYADEVAN S NAIR, Dean DR. SAPNA S, Associate Dean & HoD,

STUDENT CONVENORS

MR. AYAN SINGH MS. PRAGNA B

ABOUT CHRIST UNIVERSITY

CHRIST (Deemed to University) emerged from the educational vision of Kuriakose Elias Chavara, a notable educationist and social reformer of the nineteenth century in South India. In 1831, he established the first Catholic indigenous congregation, the Carmelites of Mary Immaculate (CMI), which now administers CHRIST. Christ College received autonomy from the UGC in 2004 and was declared a "Deemed to be University" in 2008. It was one of India's first NAAC-accredited institutions and achieved an 'A+' grade in 2023 re-accreditation. its demonstrating a commitment to excellence.

ABOUT SCHOOL OF LAW

of Law, CHRIST School (Deemed to be University) is a premier legal institution dedicated to the continuous and dynamic process creating legal minds who are par excellence professionals imbued with a profound sense of social responsibility. With over 1,500 students from all over the nation and abroad, its diverse student community is world-class supported by infrastructure. SLCU offers an industry-academia interface, providing extracurricular and co-curricular activities and debate. moot court flexible Students also get internships to develop essential practical legal skills.

ABOUT THE COMPETITION

1st SLCU Essay The Writing Competition 2025 is a national-level initiative aimed at encouraging critical thought and academic engagement on and emerging recent developments in corporate law. This event seeks to provide a platform for law students, researchers, and practitioners to express their perspectives through scholarly writing and interactive discussion

LAW FIRM PARTNER

ABOUT CRESTLAW PARTNERS



Established in 2006, CrestLaw Partners is a renowned full-service law firm based in Bangalore, India. The firm has built a strong reputation for providing high-quality legal services across a wide range of practice areas, including corporate law, intellectual property, litigation, real estate, and family law. CrestLaw Partners operates out of a strategically located office in Bangalore.

The firm's experienced team of legal professionals is committed to providing innovative solutions and client-focused services, making it a preferred choice for individuals, startups, and large corporations alike. The firm offers tailored legal solutions and prides itself on its proactive approach to resolving complex legal matters, making it a go-to firm for a diverse range of clients across industries.

ELIGIBILITY

All students pursuing bachelor's degree in law i.e. three year LL.B./five year LL.B. or a post graduate course from any law school /university /college recognised by the Bar Council of India are eligible to participate in the Competition.

IMPORTANT DATES

- Last Date for Registration: 15th November 2025
- Last Date for Submission: 15th November 2025
- Results Announcement: 10th December 2025 (tentative)

SUB-THEMES

- Impact of ESG (Environmental, Social, and Governance) Norms and Corporate Social Responsibility on Corporate Strategy.
- Legal Frameworks for Startups and MSMEs: Fostering Innovation While Ensuring Regulatory Accountability.
- Cross-Border Mergers and Takeovers: Navigating Regulatory Complexities and Investor Protection.
- Insider Trading and Market Abuse: Contemporary Legal Framework and Enforcement.
- Participants will also be free to write on any topic related to main theme.

REGISTRATION FEE

- Single Author: Rs. 300
- Two Authors: Rs. 500
- The following are the steps to be followed for payment of the aforesaid registration fee: <u>CLICK</u> <u>HERE</u>

AWARDS

- Winner: ₹ 7,000 + Certificate of Merit + Internship
- 1st Runner-Up: ₹5,000 + Certificate of Merit + Internship
- 2nd Runner-Up: ₹3,000 + Certificate of Merit + Internship
- Top 10 Entries: Certificate of Merit
- Certificate of Participation will be awarded to all the participants.

** Conference Committee will initially connect CrestLaw Partners, Bangalore and the winners, post which they will have to coordinate amongst themselves to schedule the dates and other details of the internship.

*** Neither Conference Committee nor SLCU can be held responsible for the performance or behaviour of the winners during the course of their internship.

JUDGING CRITERIA

- Originality and Innovation (30%)
- Clarity of Argument and Structure (25%)
- Legal Research and Depth of Analysis (25%)
- Relevance to the Theme and Contemporary Importance (20%)

SUBMISSION GUIDELINES

- Submission shall be made only in *MS Word format* (.doc/.docx). PDF form shall not be accepted.
- Formatting Guidelines:
 - Font and Size of Main Text and Footnote: Times
 New Roman, 12 Point for main text, and Times
 New Roman, 10 Point for footnotes.
 - **Size and Alignment**: A4 Size with 1 Inch Margin; all text except headings should be justified.
 - **Footnoting**: The participant has to adopt a uniform style of citation throughout the document.
 - **Spacing**: Submission should be 1.5 spaced (except footnotes, which should be single-spaced).
 - Word Limit: The Word limit of the submission is 2500 3500 words (excluding footnotes).
 - **Plagiarism**: Any submission that is found to be plagiarized beyond 10% shall be disqualified from the competition.
 - Anonymity: Participant shall not include his/her name in the submission's text in any form.
 - **Co-Authorship:** Co-authorship, up to two authors, is allowed.
 - The use of AI is strictly prohibited, if found, the submission will be disqualified.

CLICK HERE TO SUBMIT

^{*} The submission will be judged by CrestLaw Partners, Bangalore.

CONTACT US

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